

Rest-A 70A/88  
in 556-87E

29.1.90

Hon.D.K.Agarwal-J.M.  
Hon.K.Obayya-AM.

Sri A.K.Yog is present for the applicant and Sri Shirish Chandra is present for the respondents.

On the request of respondents' counsel, the case is adjourned to 2.2.90 for orders in

Rest: Application, Subl.C.A.  
filed to day.

AM

J.M.

2.2.1990 Hon.D.K.Agrawal,J.M  
Hon.K.Obayya,AM

Sri A.K.Yog learned Counsel for the Applicant and Sri Shirish Chandra for the Respondents are present and have been heard. Order reserved. Meanwhile, the Respondents are directed to maintain statusquo as on date, i.e., not grant permanent commission hereinafter till further orders in the said Unit to any other person nor depute any other person for training in regard to the said Unit.

After issuing copy of this order to both the parties, return the record to the Bench for preparation of order.

AM

J.M.

Dt.2.2.1990  
kkt

22.2.90 - Copy of judgment prepared

Recd 02/02/90  
Copy 22.2.90  
Brought by  
Sri K.Yog  
2/2/90